

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1840
TO BE ANSWERED ON 06TH MARCH, 2018

SUBSIDY BILL RAISED BY FCI

1840. SHRI V. ELUMALAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is true that on an average the Government had been paying only 67 per cent of the total subsidy bills raised by FCI over the last five years;
- (b) whether it is true that this has resulted in the corporation incurring interest burden amounting to Rs. 30,700 crore;
- (c) whether it is also true that an amount of Rs. 2897 crore was outstanding as on March, 2016 from various Ministries and State Governments;
- (d) whether it is true that the FCI has failed to conduct efficient analysis after every two quarters as mandated and that no study has been conducted on the monthly cash credit used by FCI on the subsidy released by the Government; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): The detail of the food subsidy released during the last five year is as under:

Financial Year	Amount Released (in Rs. Crore)
2013-14	75500.02
2014-15	91995.35
2015-16	112000.00
2016-17	103334.61*
2017-18**	104901.15

* Rs.25,000 crore was withdrawn and sanctioned as NSSF loan by MoF.

**As on 31.12.2017. However, as per RE, the provision has been reduced to 1,01,981.69 crore after release.

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(b): Due to lesser allocation, FCI incurred total interest cost of Rs.35701.81 crore during the period 2011-12 to 2015-16.

(c): Yes, Madam.

(d) to (e): FCI regularly analyzes its dependency on cash credit limit and taking various steps to reduce cost like infusion of additional equity, additional budgetary provision to liquidate the food subsidy arrears and issue of long term bonds, etc.
